

LOK SABHA
UNSTARRED QUESTION NO.1940
TO BE ANSWERED ON 10.12.2015

IMPORT OF SECOND HAND CLOTHES

1940. PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the country has suffered the huge loss of foreign exchange due to the import of second hand clothes from the foreign countries;
- (b) if so, the details thereof;
- (c) whether the Government proposes to ban the import of second hand clothing; and
- (d) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): No Madam, textiles industry has not suffered huge loss of foreign exchange owing to import of used old clothes. The quantum of imports of worn clothing is not significant to have impact on the indigenous production. The import of worn clothing and other worn articles during 2014-15 and 2015-16 (April-Aug) (HSN CODE 63090000) is given below:-

2014-15		2015-16 (April to August)	
Qty	Value	Qty	Value
294	7447	141 (123)	3195 (3217)

Note: Figures in the bracket indicate the corresponding figure of the previous year.

Source: DGCIS, Kolkata

(c) & (d): Yes Madam, as per Notification No.43/2009-2014 dated 19.5.2010, the item worn clothing and other worn articles are restricted.
